NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



CP 401/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Faery Estates Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(Howarthyle Admit 4 Mallin _______

ORDER

CP No. 401/66/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 25.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

\ Sa/-

B.S.V. PRAKASH KUMAR

Member (Judicial)